

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Mrs. Margaret Lalrinsangi,  
Joint Registrar (Admn.),  
Gauhati High Court, Aizawl Bench

Sub:- Commuted Leave.

Ref:- Your note dated 14.08.2019

NO.HC.VII-21/2008/4306 IA.  
Dated Guwahati, 19<sup>th</sup> August, 2019

Madam,

With reference to the above, I am directed to inform you that, the prayer for Commuted leave for 30(thirty) days w.e.f. 13.08.2019 to 11.09.2019 on medical ground of Shri K.L. Liana, Presiding Officer, MACT, Aizawl, Mizoram, has been granted.

Shri Liana, may be informed accordingly.

Yours faithfully,

sd/-

**Memo NO.HC.VII-21/2008/4307/A, dated 19.8.19** **JT. REGISTRAR (VIGILANCE)**

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Pdas